ELECTION MATTER
TIME BOUND
THROUGH FAX

F.No.C.50/61/2014-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)
******

North Block, New Delhi
Dated 19th June, 2015.

To
1. The Principal Chief Commissioner, Kendriya Utpad Shuluk Bhawan, (2nd Floor),
   180, Shanti Pally, R.B.Connecter, Kolkata-700107.
2. The Chief Commissioner of Customs, Customs House, Nagarangpura,
   Ahmedabad-380009.
3. The Commissioner of Central Excise, C.R.Building, Madurai-02.

Subject: Corrigendum- Biennial Election to the Andhra Pradesh Legislative Council from Local Authorities Constituency – 2015- Appointment of Expenditure Observer – reg.

Sir,

I am directed to refer to the Board’s letter of even number dated 17.06.2015 in the matter and to forward herewith a copy of Election Commission of India’s letter No. 76/Instructions/2015/EEPS/Vol.IV/340 dated 18.06.2015 on the above subject for necessary action/compliance.

(J.P.Sharma)
Under Secretary to the Government of India
Tel: 23095520

Encl: As above.

Copy to:
1. The Website manager, CBEC, with the request to upload this letter along with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(J.P.Sharma)
Under Secretary to the Government of India
Tel: 23095520
Subject: Corrigendum—Biennial Election to the Andhra Pradesh Legislative Council from Local Authorities Constituencies-2015-Appointment of Expenditure Observer-Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 16th June, 2015 and the appointment letters of Expenditure Observers sent therewith and to state that para 6 of the appointment letters may now be read as under:-

“6. You must reach in the District Hq. of the LAC one day before the last date for withdrawal of candidatures i.e. 18th June, 2015. You will stay in the District Hq. for observation of use and abuse of money power and distribution of money to influence the electors and co-ordinate with the Chief Electoral Officer, Andhra Pradesh, Income Tax Deptt., State Police. Returning Officer and the Commission till date of poll i.e. 3rd July, 2015. You may leave the District Hq. and LAC after sending a short report to the Commission on that day. Unless specifically required by the Commission to continue on duty as Observer, you shall stand automatically relieved from such duties after that date.”
2. You are requested herewith to intimate the Expenditure Observers immediately regarding it.

Yours faithfully,

(AVINASH KUMAR)
UNDER SECRETARY

Copy to: 1. The Chief Electoral Officer, Andhra Pradesh, Hyderabad for information and necessary action (By Speed Post/e-mail)

2. The Expenditure Observers (By e-mail)